

1	2	3	4	5
52.	Vijayawada (Andhra Pradesh)	64	53	72
53.	Vishakhapatnam (Andhra Pradesh)	84	87	81
TOTAL		5761	6016	7146

Source: Crime in India.

Revision of SDRF norms

1333. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has revised State Disaster Relief Fund (SDRF) norms in the last three years;
- (b) if so, the details thereof;
- (c) whether Government has increased the relief amount under various heads during the said period;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether Government has increased the annual allocation for SDRF to States on upward revision of relief amount; and
- (f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) The list of items and norms of assistance under State Disaster Response Funds (SDRF)/National Disaster Response Funds(NDRF) is reviewed normally after the award of successive Finance Commissions. Taking into account various factors, the Central Government had holistically reviewed and revised the norms of assistance under SDRF and NDRF on 8th April, 2015 for the period 2015-20. While revising the norms, a liberal approach to facilitate the states was adopted. Norms of assistance have been relaxed to cover the crop loss of 33% and above from earlier criteria of 50% and above crop loss. Scale of assistance for all items other than ex-gratia payment and agriculture input subsidy, was increased by 36%. Escalation factor of 50% was adopted for agriculture input subsidy and quantum of *ex-gratia* payment was enhanced from ₹1.5 lakh to 4 lakh per deceased person. These norms are available on Ministry of Home Affairs' website: www.ndmindia.nic.in.

- (e) Yes, Sir.
- (f) The details of annual allocation under SDRF to States are given in the Statement.

Statement

State-wise allocation of State Disaster Response Fund for the period of 2015-20 (Including Central as well as State share)

(₹ in crore)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	Total 2015-20
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	440	462	485	509	534	2430
2.	Arunachal Pradesh	52	55	57	60	63	287
3.	Assam	460	483	507	532	559	2541
4.	Bihar	469	492	517	543	570	2591
5.	Chhattisgarh	241	253	265	278	292	1329
6.	Goa	4	4	4	4	4	20
7.	Gujarat	705	740	777	816	856	3894
8.	Haryana	308	323	339	356	374	1700
9.	Himachal Pradesh	236	248	260	273	287	1304
10.	Jammu and Kashmir	255	268	281	295	310	1409
11.	Jharkhand	364	382	401	421	442	2010
12.	Karnataka	276	290	305	320	336	1527
13.	Kerala	185	194	204	214	225	1022
14.	Madhya Pradesh	877	921	967	1016	1066	4847
15.	Maharashtra	1483	1557	1635	1717	1803	8195
16.	Manipur	19	20	21	22	23	105
17.	Meghalaya	24	25	27	28	29	133
18.	Mizoram	17	18	19	20	20	94
19.	Nagaland	10	10	11	11	12	54
20.	Odisha	747	785	824	865	909	4130
21.	Punjab	390	409	430	451	474	2154
22.	Rajasthan	1103	1158	1216	1277	1340	6094

1	2	3	4	5	6	7	8
23.	Sikkim	31	33	34	36	38	172
24.	Tamil Nadu	679	713	748	786	825	3751
25.	Telangana	274	288	302	317	333	1514
26.	Tripura	31	33	34	36	38	172
27.	Uttar Pradesh	675	709	744	781	820	3729
28.	Uttarakhand	210	220	231	243	255	1159
29.	West Bengal	516	542	569	598	628	2853
TOTAL		11081	11635	12214	12825	13465	61220

Targets set for annual programmes on official language

†1334. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures taken by Ministries, undertakings and institutes of Central Government towards making the methods of inspection more effective to achieve the targets set for annual programmes on official language;

(b) to what extent, the correspondence related targets stipulated for category ‘ A’ and ‘ B’ regions have been achieved, as on March, 2019, the Ministry-wise details thereof; and

(c) with reference to annual programme, the current status of the progressive use of Hindi language, the Ministry-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) Targets for inspection are set in the annual programme issued by the Department of Official Language. Proforma is issued by the Department of Official Language for inspection by the Central Government Ministries/Departments, undertakings and institutions etc. Departmental officers inspect their offices and check compliance of the orders regarding the use of Hindi. This report is presented to the concerned senior officer of the office in the said proforma, who is required to ensure necessary follow-up action on this.

(b) and (c) As per the reports received from various Ministries/Departments up to March 31, 2019, the Ministry-wise details of targets and achievements set for correspondence for ‘ A’ and ‘ B’ regions and the Ministry-wise details of the status of the use of Hindi in the context of the Annual Programme are given in the Statement.

†Original notice of the question was received in Hindi.